

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252/ND/2019

IN THE MATTER OF:

M/s Pristine City Green Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 25.04.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Corporate Debtor :

For the ROC


: Ms. Kusum Yadav, Adv.

ORDER

Learned counsel for the petitioner is present and represents that there is change in the Advocate in this matter and undertakes to file Vakalatnama and seek some time to file and proceed with the appeal. Taking into consideration the same let the matter be posted on 16.05.2019.

on 16.05.2019.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar